

(b) The information is being collected and will be placed on the table of the House.

Extension of B.G. line from Hospet to Hubli

480. Shri Basappa: Will the Minister of Railways be pleased to state:

(a) whether Government of Mysore has represented for extension of the B.G. line to Hubli from Hospet;

(b) whether Government propose to take up this line before the end of the third Plan period; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) Yes.

(b) No.

(c) This is not one of Railways' Third Plan works. Scheme for conversion, to be taken up in the Fourth Plan are yet to be finalised in conjunction with the Planning Commission and other concerned Ministries.

Lease to raise Coal in M.P.

481. Shri Vidya Charan Shukla:

Dr. Chandrabhan Singh:

Shri Parashar:

Shri Hukam Chand

Kachhavaia;

Shri Chandak:

Shri J. P. Jyotishi:

Shri Dajl:

Shri Wadiwa:

Shri R. S. Tiwary:

Shri Bade:

Shri Shiva Dutt

Upadhayaya:

Shri U. M. Trivedi:

Will the Minister of Steel and Mines be pleased to state:

(a) whether the Madhya Pradesh State Mining Corporation have applied for a lease to raise coal, coking as well as non-coking;

(b) if so, the details of the application; and

(c) the decision of the Government thereon?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) to (c). The proposal received from the Gov-

ernment of Madhya Pradesh for the grant of mining lease for coal over an area of 2438.95 acres in Bakahi and Bakaho villages in Sohagpur Tehsil in favour of the Madhya Pradesh State Mining Corporation has not been accepted by the Central Government.

Ancillary Industries Sub-Committee

482. Shri Vidya Charan Shukla:

Dr. Chandrabhan Singh:

Shri Parashar:

Shri Hukam Chand

Kachhavaia;

Shri Chandak:

Shri J. P. Jyotishi:

Shri Dajl:

Shri Wadiwa:

Shri R. S. Tiwary:

Shri Bade:

Shri Shiva Dutt Upadhayaya:

Shri U. M. Trivedi:

Will the Minister of Industry and Supply be pleased to refer to the reply given to Unstarred Question No. 1906 on the 10th September, 1965 and state:

(a) whether the proposed Ancillary Industries Sub-Committee for Madhya Pradesh has been set up;

(b) if so, the personnel and terms of reference of the sub-Committee; and

(c) when the sub-Committee will submit its report?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibhudhendra Misra): (a) and (b). Government have approved the setting up of the Ancillary Industries Sub-committee in Madhya Pradesh with the following terms of reference:

(i) To prepare lists of parts and components and sub-assemblies required by the large industries which are directly connected with the defence efforts;

(ii) To prepare lists of parts, components and sub-assemblies required by other large industries; and